Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Pearl Vision Private Limited; D
on: 22.08.2019; List of stakeholders as on: 11.12.2021

N _o .	Care Sor J. or surremonders	O	Summary of claimsreceived	Sumn	Summary of claims admitted	Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	it of
		No. of claims	Amount	No. of claims	Amount				
1 1	Unpaid insolvency resolution process costs		2,088,415						
2 L	Liquidation costs incurred till date		3 431 758						
	actived financial and it		3,431,238						
u.	Secured financial creditors	7	12,11,89,98,590	7	11,90,16,65,401	1	21,7	21,73,33,189	3,33,189 -
4 (Unsecured financial creditors	ယ	7,98,68,01,524	ယ	7,98,68,01,524	1		ı	1
5 0	Operational creditors (Workmen)	ı	1	1	L	-			
6 0	Operational creditors (Employees)	1	-	-		ı		1 1	
7 0	Operational creditors (Government Dues)	1		ı		ı		r	1
8	perational creditors (other than	-							
	Workmen, Employees and Government Dues)	_	24 991 897	-	27 27 27 27 27 27 27 27 27 27 27 27 27 2				
9 O	Other stakeholders, if any (other than financial creditors and operational	1	- 1000	1			3,6	3,617,860	517,860
	financialcreditors and operational creditors)			ı		,		1	, , ,
Total			20,136,311,684		10000		220,	220,951,049	951,049 Charton

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Profession

2017.2018/10308

Annexure-1

Name of the corporate debtor: Pearl Vision Private Limited; Date of commencement of liquidation: 22.08.2019; List of stakeholders as on: 11.12.2021

List of secured financial creditors

					Validador III		_		_	_			
	-	6.S			4.		ω.	2.		_		NO.	Z.
	Vijaya I Bank	yndicate(Bank	National Bank	Commerc	Oriental Bank of	Overseas Bank	Indian	Bank of India	Baroda	Rank of		creditor	Name of
	733 33 33 Secured	6.Syndicate 09.10.2019 32,84,89, 32,84,89,4 Secured Bank 442 42	4,808 ,808 ,808		Hank of 8,691 ,502 Secured	2,456 ,456	27.09.2019	Bank of 23.09.2019 1,45,59,0 1,45,59,08 Secured India 8,911 911	Baroda 6,549 ,549 Secured	22 00 2010	receipt	received	Details of claim
	49,31,17,49 733 33	32,84,89,3 442 4	4,808		2,73,05,0 8,691	2,456	0 23 15 1	1,45,59,0 8,911	6,549		Amount	_	laim
	9,31,17,7 S	2,84,89,4 S	1,67,59,74 8		2,51,31,75	,456	72 15 17	1,45,59,08 .911	3,20,34,86 ,549		Amount of claim admitted		
	ecured	secured	Secured		Secured	Secured	Commad	Secured	Secured		of claim covered by		
	1		ı		r.	,		1		interest	Amount covered by		Details of
	Yes	No	Yes		Yes	Yes	1,	Yes	Yes	ed? (Yes/No)	Whether security interest		Details of claim admitted
		1	1		1	ı		-		Interest	Details An of cor Security by		ffed
	,	,	1		,	1		1	•	Interest guarantee admitted	Amount covered by		
	2.45	1.63	8.32		13.56	11.08		7.23	15.91	admitted	in		
	,	1	I.		1	1		1			contingen t claim	Amount	
1	,	1			1	1		1	1		dues, that maybe set off	Amount of	
Degn. No.	mal, Charles	,			21,73,33,189	ı			-		under verifi	Amount of	(Am
1000	-	1	ı		1	1		t	1		cation	int of	Amount in (1)
	I	r	1		1				1		n any	Remarks,	

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